| | Annexure-9 | | | | | | | | | | | | | |
|--|------------------|------------|------------|------------------------------|-----------|-----------|------------------------------------|------------------|--------|------------|---------------|------------|-----|--|
| Name of the Corporate Debtor SV SVS F | | | SV SVS Pro | SVS Projects Private Limited | | | Date of Commecement of Liquidation | | | 10.01.2023 | | | | |
| | | | | | List of | Creditors | as on 21.08 | 3.2023 | | | | | | |
| List of other creditors (Other than financial creditors and operational creditors) | | | | | | | | | | | | | | |
| | | | | | | | | | | | | | | |
| | | | | | | | | | | | Amount in Rs. | | | |
| SI.No | Name of creditor | Details of | claim | Details of claim admitted | | | | Amount of | Amount | Amount | Amount | Remarks, | | |
| | received | | | | | | | contingent claim | of any | of claim | of claim | if any | | |
| | | Date of | Amount | Amount | Nature of | Amount | Amount | Whether | | mutual | not | under | | |
| | | receipt | claimed | of claim | claim | covered | covered | related | | dues, | admitted | verificati | | |
| | | | | admitted | | by | by | party? | | that may | | on | | |
| | | | | | | Security | guarante | | | be set- | | | | |
| | | | | | | interest | е | | | off | | | | |
| Nil | Nil | Nil | Nil | Nil | Nil | Nil | Nil | Nil | Nil | Nil | Nil | Nil | NAP | |

Golla Ramakantha Rao Liquidator
In the matter of SV SVS Projects (P) Ltd (P) Ltd
Date: 21.08.2023